

1	2	3
Andaman & Nicobar .	1	Entire area
Arunachal Pradesh . . .	1	Entire Area
Dadra & Nagar Haveli .	1	Entire Area
Goa, Daman & Diu .	1	Entire Area
Lakshdweep	1	Entire Area
Mizoram	1	Entire Area
Pondicherry	1	Entire Area*

* District as it existed prior to its recent reorganisation.

** District as reorganised recently.

Increase in Dowry Deaths in Delhi

1065. SHRI DIGAMBAR SINGH;
SHRI MADHAVRAO SCINDIA:
SHRI MOOL CHAND DAGA;
SHRI NAWAL KISHORE SHARMA:
SHRIMATI GEETA MUKHERJEE;
SHRI JAGPAL SINGH;
PROF. P. J. KURIEN;
SHRI ASHFAQ HUSAIN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has lately been a rise in the dowry deaths in the capital; if so, the number of such cases during the last six months and action taken in the matter;

(b) whether in some cases, the police act in collusion with the inlaws of the helpless girls who are the victims; and

(c) the steps Government propose to take to prevent this state of affairs?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMEN-AFFAIRS (SHRI P. VENKATASUB-BAIAH): (a) The comparative figures for the first 6 months of the current year and corresponding period of the

last 2 years, as indicated below, shows that there has been increase in the number of dowry death cases reported to the Delhi Police:—

Period	No. of dowry death
1.1.82 to 30.6.82	19
1.1.81 to 30.6.81	11
1.1.80 to 30.6.80	9

Investigation in all the case of 1982 is in hand.

(b) and (c) It is denied that the Police act in collusion with the accused. Any complaints in this regard can be brought to the notice of the higher police authorities or of the Delhi Administration for appropriate remedial action.

Disintegration of State Services from All India Services by J&K

1066. SHRI K. LAKKAPPA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government of Jammu and Kashmir has decided to start the process of disintegration of the State Services from All India Services; and

(b) the reaction of Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) No, Sir.

(b) Does not arise.

Starting of INSAT-IA Operation

1067. SHRI K. LAKKAPPA:
SHRI P. RAJAGOPAL NAIDU:
SHRI S. M. KRISHNAN:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Solar Sail of INSAT-IA is still got stuck up and consequently the expected life span of the satellite will be considerably reduced;

(b) if so, whether the INSAT-IA satellite will become fully operational and will be utilised, as expected, in respect of communications relating to radio, television, weather forecasting etc.; and

(c) when the INSAT-IA operations will start?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT AND OCEAN DEVELOPMENT (SHRI C. P. N. SINGH):
(a) Yes, Sir.

(b) and (c) The Satellite is operational and is being progressively utilised for Communications, Radio|Television, Weather Forecasting.

Complaints against Regional Provident Fund Commissioner, Bihar

1068. SHRI K. LAKKAPPA: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that Government and the Employees Provident Fund Organisation have received many complaints including from the Member of Parliament against the Regional Provident Fund Commissioner, Bihar;

(b) is it also a fact that some of the complaints consist of specific charges against him disclosing the identity of the Establishments and places;

(c) if so, what are the details and what are the charges; and

(d) whether Government will investigate the matter of such serious nature and will also punish the man responsible for this misconduct and if not, the reasons thereof? ffh

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR): (a) to (c). The Employees Provident Fund Authorities have informed that some complaints have been received. The allegations relate to misuse of staff car, decoverage of certain establishments, reduction of penal damages, allotment of separate code numbers to contractors' establishments etc.

(d) The complaints are being inquired into.

Setting up of Steel Mills in Karnataka

1069. SHRI K. LAKKAPPA: Will the Minister of STEEL AND MINES be pleased to state:

(a) the number of Steel mills operating in private sector in the State of Karnataka and the names thereof;

(b) whether some more applications are pending with Government from the private enterprises for setting up steel mills; and

(c) if so, full details thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA): (a) There are nine licensed mini steel plants operating in Karnataka. The names are as follows:

1. M|s. Andhra Steel Corporation, Bangalore.
2. M|s. Boruka Steel Ltd., Bangalore.